HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT

CALENDAR 2027 – Vacations, Public Holidays and Optional Holidays for the District Judiciary in Andhra Pradesh including all Tribunals and Labour Courts under the control of High Court of Andhra Pradesh for the year 2027 – **NOTIFIED**.

ROC.No:999/SO/2026 **Dt. 25 -11-2026**

NOTIFICATION No. 48/SO/2026

In exercise of the powers conferred under Sections 22 and 31 of the A.P. Civil Courts Act, 1972 (Act 19 of 1972), the High Court of Andhra Pradesh hereby declares the following Vacations and Holidays for all the Civil Courts working under the control of the High Court of Andhra Pradesh including Tribunals and Labour Courts to be observed in the Calendar year 2027.

I. VACATIONS

VACATION	FROM	TO	
SANKRANTHI	11-01-2027	13-01-2027	For all the Civil Courts under the control of the High Court of Andhra Pradesh.
	Monday, the 11th January, 2027 to Wednesday, the 13th January, 2027 (Both days inclusive)		
SUMMER	10-05-2027	11-06-2027	For all the District Courts and Civil Judges' Courts (Senior Division), under the control of the High Court of Andhra Pradesh.
	Monday, the 10th May, 2027 to Friday, the 11th June, 2027 (Both days inclusive)		
	19-05-2027	11-06-2027	For all the Courts of the Civil Judges (Junior Division)-cum-Judl. Magistrates of I Class Courts under the control of the High Court of Andhra Pradesh.
	Wednesday, the 19th May, 2027 to Friday, the 11th June, 2027 (Both days inclusive)		
DUSSEHRA	04-10-2027	06-10-2027	For all the Civil Courts under the control of High Court of Andhra Pradesh.
	Monday, the 4th October, 2027 & Wednesday, the 6th October, 2027		

II. GENERAL HOLIDAYS

MONTH	DATE & DAY		FESTIVAL	
JANUARY	01-01-2027	Friday	New Year's Day	1
	14-01-2027	Thursday	Bhogi	2
	15-01-2027	Friday	Sankranti/Pongal	3
	16-01-2027	Saturday	Kanuma	4
	26-01-2027	Tuesday	Republic Day	5
FEBRUARY	------		------	
MARCH	06-03-2027	Saturday	Mahasivaratri	6
	10-03-2027	Wednesday	Ramzan (Id-Ul-Fitr) *	7
	22-03-2027	Monday	Holi	8
	26-03-2027	Friday	Good Friday	9
APRIL	05-04-2027	Monday	Babu Jagjivan Ram's Birthday	10
	07-04-2027	Wednesday	Ugadi	11
	14-04-2027	Wednesday	Dr.B.R.Ambedkar's Birthday	12
	15-04-2027	Thursday	Srirama Navami	13
MAY	17-05-2027	Monday	Bakrid (Id-Ul-Azha)*	14
JUNE	16-06-2027	Wednesday	Muharrum*	15
JULY	------		------	
AUGUST	13-08-2027	Friday	Varalakshmi Vratam	16
	25-08-2027	Wednesday	Sri Krishna Astami	17
SEPTEMBER	04-09-2027	Saturday	Vinayaka Chavithi	18
OCTOBER	02-10-2027	Saturday	Mahatma Gandhi Jayanthi	19
	07-10-2027	Thursday	Durgastami	20
	08-10-2027	Friday	Maharnavami	21
	28-10-2027	Thursday	Naraka Chaturdasi	22
	29-10-2027	Friday	Deepavali	23
NOVEMBER	------		------	
DECEMBER	25-12-2027	Saturday	Christmas	24

* The date may be changed according to the visibility of MOON.

The following festivals are falling on Sunday & Second Saturday.

1. 15-08-2027	Sunday	Independence Day
2. 09-10-2027	Saturday	Eid Miladun Nabi* Vijayadasami/Dussehra

IV. OPTIONAL HOLIDAYS

1.	**Shab-e-Meeraj**	**Wednesday**	**06-01-2027**
2.	**Vasanth Panchami**	**Thursday**	**11-02-2027**
3.	**Juma-tul-Wada**	**Friday**	**05-03-2027**
4.	**Mahavir Jayanti**	**Monday**	**19-04-2027**
5.	**Buddha Purnima**	**Thursday**	**20-05-2027**
6.	**Eid-e-Gadheer**	**Tuesday**	**25-05-2027**
7.	**9th Muharrum**	**Monday**	**14-06-2027**
8.	**Rath Yatra**	**Monday**	**05-07-2027**
9.	**Arbayeen**	**Saturday**	**24-07-2027**
10.	**Mahalaya Amavasya**	**Thursday**	**30-09-2027**
11.	**Christmas Eve**	**Friday**	**24-12-2027**

The following Optional Holidays are falling on Sundays.

1.	**Shab e barat**	**Sunday**	**24-01-2027**
2.	**Shab e qadar**	**Sunday**	**07-03-2027**
3.	**Basava Jayanthi**	**Sunday**	**09-05-2027**
4.	**Guru Purnima**	**Sunday**	**18.07.2027**
5.	**Guru Nanak Jayanthi/ Karthikpurnima**	**Sunday**	**14-11-2027**
6.	**Hazarat Ali's Birthday**	**Sunday**	**12.12.2027**
7.	**Boxing Day**	**Sunday**	**26-12-2027**

REGISTRAR GENERAL

To

1) The Principal Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
3) All the Registrars, High Court of Andhra Pradesh.
4) The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh [with a request to instruct the concerned to place the notification in High Court's website]
5) All the Unit Heads in the State of Andhra Pradesh.
6) The President, A.P. High Court Employees Association, Amaravati.
7) All the Officers, High Court of Andhra Pradesh.
8) All the Section Heads, High Court of Andhra Pradesh.
9) The Director, A.P. Judicial Academy, Mangalagiri, Guntur District.

10) The Director, A.P. High Court Mediation & Arbitration Centre, High Court Building, Amaravati.
11) The Member Secretary, A.P. State Legal Services Authority, near A.P. Secretariat, Velgapudi, Amaravati.
12) The Secretary, A.P High Court Legal Service Committee, High Court Building, Amaravati.
13) The Advocate General, State of Andhra Pradesh, Amaravati.
14) The Secretary to Governor, for the State of Andhra Pradesh, Vijayawada.
15) The Chief Secretary to Government, Government of Andhra Pradesh, A.P. Secretariat, Velagapudi, Amaravathi.
16) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District - 522237.
17) The Registrar, A.P. Lokayukta, Kurnool.
18) The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
19) The Chairman, Sales Tax Appellate Tribunal, at Visakhapatnam.
20) The Special Judge for trial of CBI Cases, Visakhapatnam.
21) The Presiding Officer, Labour Court, Anantapuramu, Guntur and Visakhapatnam.
22) The Additional Registrar, Railway Claims Tribunal, Amaravati Bench, Arandalpet, Guntur.
23) The Assistant Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
24) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
25) The Secretary General, Supreme Court of India, New Delhi.
26) The Registrars General, All High Courts in India.
27) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
28) The Accountant General, Enikepadu, Vijayawada, Andhra Pradesh.
29) The Public Prosecutor, High Court of Andhra Pradesh, Amaravati.
30) The Administrative Officer, Government Pleaders' Office, High Court of A.P., Amaravati.
31) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
32) The Director of Prosecutions, Governorpet, Vijayawada.
33) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. Pin.520 011 (For Publication in the Gazette Urgently).
34) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
35) The Secretary, Advocates' Clerks' Association, High Court of Andhra Pradesh, Amaravati.
36) The Commissioner, Information & Public Relations, A.P., RTC Bhavan, Vijayawada (with a request to publish the notification in all local dailies)
37) The Director, All India Radio, Vijayawada.
38) The News Director, Doordarshan Kendra, Vijayawada } With a request for making necessary announcement
39) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi Andhra Jyothi, Vaartha, The Hindu & Indian Express. } For publication in the Newspaper
40) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
41) The Overseer, High Court of Andhra Pradesh, Amaravati.
42) SPARE.